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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 14.06.2018.

PRESENT: 1.Hon'ble member (J) Shri Rajeswara Rao vittanala,  
2.Hon'ble member (T) Dr. Ashok Kumar Mishra

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No.66/ BB/ 2017	For hearing on IA 129/17, IA 164/17 & IA 188/17	Sec 7 of I&B code	Axis Bank Ltd	Cyril Amarchand Mangaldas	Lotus Shopping Centres Pvt. Ltd.	Thiru&Thiru, Advocates

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. SHARAN A KUKREJA  
ANIMESH BISHT  
SIDDHARTH TIWARY

APPLICANTS.




2. B. C. THIRUVENGADAM

Respondent,

3. Gaurav Singh Gaur

Impleading  
Applicant



**ORDER**

1. Shri Sharan A.Kukreja, Shri Animesh Bisht and Shri Siddharth Tiwari, learned counsels for the Petitioners, Shri B.C.Thiruvengadam, learned counsel for the Respondents, Shri Gaurav Singh Gaur, learned counsel for impleading applicant are present.

2. The learned counsel for the impleading applicants reported that, since on account of the annual vacation going on in NCLAT, the Advocate on record could not file vacate application, but it would be filed at the earliest as and when the NCLAT reopens, after summer vacation.

3. Post the case on 04.07.2018.

  
Member(T)

Prema Murray -Steno

  
Member (J)